

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 185 of 2015

Dated : 6th April, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**M/S. Kalini Industries Pvt. Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. P.N.Bhandari

Counsel for the Respondent (s) : Mr. Suneel Bansal
Mr. Bipin Gupta for R-2 to R-5
Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Abhishek Upadhyay for R-1/RERC

ORDER

As per the request of the learned counsel for the appellant, post this appeal for hearing on
11th July, 2016

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt